

LOK SABHA
STATRRED QUESTION *141
TO BE ANSWERED ON 20.12.2018

“ACCESS TO CREDIT”

*141. SHRI RAHUL SHEWALE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of Textiles वस्त्र मंत्री
be please to state:

- (a) whether poor access to credit is the main cause of the hardships being faced by the weavers/workers of the unorganized powerloom sector in the country, if so, the details thereof and the reasons therefor;
- (b) the schemes/programmes being implemented by the Government to ensure adequate credit and overcome the hardships being faced by such weavers/workers in the country;
- (c) the funds provided by the Government under the said schemes/programmes during each of the last three years and the current year, State/UT and Scheme/Programme-wise;
- (d) the number of complaints received by the Government regarding irregularities in implementation of the said schemes/programmes across the country during the said period along with the present status of such complaints; and
- (e) the corrective steps taken by the Government to ensure adequate credit to the said sector and overcome their hardships along with the achievements thereof?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF
LOK SABHA STARRED QUESTION NO.*141 DUE FOR ANSWER ON
20.12.2018.**

(a): No, Madam.

(b): To provide adequate and timely financial assistance to the Powerloom weavers to meet their credit requirements, for investment needs (Term Loan) as well as for working capital, in a flexible and cost effective manner, the Ministry of Textiles has launched Pradhan Mantri Credit Scheme for Powerloom Weavers under PowerTex India with effect from 01.04.2017 to 31.03.2020. There are two components in the Scheme i.e. Prime Minister MUDRA Yojana (PMMY) and Stand-up India Scheme. The details are as under:-

Under MUDRA

Eligibility:

- Existing individual powerloom units (or) New individual/group enterprises involved in weaving activity are eligible.

Financial Assistance:

- Margin money @20% of machinery cost with a ceiling of Rs.1 lakh and
- Interest Subvention @ 6% per year for 5 years.
- Reimbursement of credit guarantee fee upto 1% of the loan amount.

Under Stand-up India (SC/ST/Woman who are new entrepreneurs)

Eligibility:

- New Powerloom units established by a person who belongs to SC/ST/Woman Entrepreneur.
- In case of non-individual units at least 51 % of the share-holding and controlling stake should be held by either an SC (or) ST (or) Women entrepreneur.

Financial Assistance:

- 25% Margin Money (Max. Rs.25 lakh) on the machinery cost, the borrower is required to bring in 10% of the Project Cost as his/her own contribution.
- Reimbursement of credit guarantee fee upto 1% of the loan amount.

(c): The new scheme under PowerTex India was launched with an approved outlay of Rs.20 crores for a period of 3 years from 1.4.2017 to 31.3.2020. The revised scheme guidelines were finalized in January, 2018 and therefore, Rs.4.00 crores has been allocated for 2018-19. Since the scheme is demand driven and is operated/implemented on Pan India basis, no specific State/UT wise allocation is made.

(d): No Madam. No complaints have been received.

(e): The Ministry through Office of Textile Commissioner has launched a comprehensive software for management of all components of PowerTex India Scheme on dedicated online portal with online application facility and a mobile app for availing the benefits of PowerTex India Scheme. The said software shall provide an online interface to the beneficiaries with the Powerloom Service Centres, Regional Offices of the Textile Commissioner. The software can be accessed from a dedicated website www.ipowertexindia.gov.in. The mobile app can be downloaded from google play store by typing iPowerTex. A Help-line no. 1800-222017 is also available for seeking any assistance of powerloom sector.
